

Seventeenth Lok Sabha

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Title: Introduction of the Working Women (Basic Facilities and Welfare) Bill, 2019.

**DR. T. SUMATHY (A) THAMIZHACHI THANGAPANDIAN (CHENNAI SOUTH):** Sir, I beg to move for leave to introduce a Bill to provide for the protection of women from discrimination, and for the basic facilities like creche, recreational facilities, maternity benefits, hostel and transport facilities, and for the welfare measures to be taken by the employers and the State for the women employees working in Government establishments; public sector enterprises including banks and ports, educational institutions including universities, colleges and schools, factories, mines, plantations, agricultural fields, orchards and such other places and for matters connected therewith and incidental thereto.

**HON. CHAIRPERSON:** The question is:

“That leave be granted to introduce a Bill to provide for the protection of women from discrimination, and for the basic facilities like creche, recreational facilities, maternity benefits, hostel and transport facilities, and for the welfare measures to be taken by the employers and the State for the women employees working in Government establishments; public sector enterprises including banks and ports, educational institutions including universities, colleges and schools, factories, mines, plantations, agricultural fields, orchards and

such other places and for matters connected therewith and incidental thereto.”

*The motion was adopted.*

**DR. T. SUMATHY (A) THAMIZHACHI THANGAPANDIAN:** Sir,  
I introduce\* the Bill.